

(9)

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : CA/188 & 189/2017
IN
PETITION NUMBER : TCP/208/2016
NAME OF THE PETITIONER(S) : P. Shanmugam & 6 others
NAME OF THE RESPONDENT(S) : M/s Shanti Electricals Agency Private Limited & 4 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1) P. H. Arvindh Pandian
Sr Advocate
M. Sri Chandra
Sai Vihar

Counsel For
Petitioner

[Signature]

2. R. Shankar naranjanam
Sr. Adv.
For P. Giridharan
Dominic S. David

R1

[Signature]

3) Rahul Balaji
Vishnu Mohan

Q2-Q4

[Signature]

ORDER

Counsels representing both the parties are present and filed a memo suggesting names of three Valuers from each side as per the order dated 23.11.2017. Copy of the memo is furnished to the respective counsels. Counsels for both the parties prayed for time to make submissions in relation to the interim prayers sought by the petitioner. Time is enlarged at their request. Put up on 07.12.2017.


S Vijayaraghavan
Member (Technical)


K Anantha Padmanabha Swamy
Member (Judicial)

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